

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 44 of 2014 & IA-65 of 2014**

**Dated : 2<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Dakshin Haryana Bijli Vitran Ltd & Ors. ... Appellant(s)  
Versus  
GMR – Kamalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pawan Bains  
Mr. Vikrant Saini

Mr. G. Umapathy  
Mr. S. Ramsubramani

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Ms. Ritika Arora for R-1 & R-2

Mr. Varun Pathak for R-3

Mr. K.S. Dhingra for R-5

**ORDER**

Post the matter for hearing I.A. on **7<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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